

ITEM NO.9 Court 5 (Video Conferencing) SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No. 14320/2018

(Arising out of impugned final judgment and order dated 11-05-2018 in WP(C) No. 1972/2018 passed by the High Court of Delhi at New Delhi)

JALALUDHEEN T. & ANR. Petitioner(s)

VERSUS

MEDICAL COUNCIL OF INDIA & ORS. Respondent(s)

([ONLY W.P.(C) NO. 26/2022 IS LISTED UNDER THIS ITEM.])

WITH

W.P.(C) No. 26/2022 (X)

(IA No. 5442/2022 - EXEMPTION FROM FILING O.T.)

Date : 09-02-2022 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Jose Abraham, AOR

Mr. Surendra K. Gangele, Sr. Adv.
Ms. Priya Sharma, Adv.
Mr. Prathvi Raj Chauhan, Adv.
Ms. Shashi Kiran, AOR

For Respondent(s) Ms. Aishwarya Bhati, ASG
Mr. Ajit Kumar Sinha, Sr. Adv.
Ms. Ruchi Kohli, Adv.
Mr. Surendra Kumar Gupta, Adv.
Mr. Apoorv Kuru, Adv.
Mr. G. S. Makkar, AOR

Mr. Gaurav Sharma, AOR
Mr. Dhawal Mohan, Adv.
Mr. Prateek Bhatia, Adv.

Mr. Rupesh Kumar, AOR
Ms. Neelam Sharma, Adv

Ms. Pankhuri Shrivastava, Adv.

Mr. G. Prakash, AOR

Mr. Sunny Choudhary (AOR)

Mr. Sandeep Sharma, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

W.P.(C) No. 26 of 2022

**List this matter on 15th March, 2022 along with SLP(C) No.
14320 of 2018.**

**(NEETA SAPRA)
COURT MASTER (SH)**

**(ANAND PRAKASH)
BRANCH OFFICER**